

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &
IA NOS. 249 & 250 OF 2016**

Dated: 6th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Ajit Singh Verma
Mr. Ajit Pudussery
Mr. Kamil Khan
Mr. Navroop Singh Bakshi

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj
Mr. Prashant Bezboruah /aw
Ms. Vidhi (Rep.) for R.1

ORDER

We have heard learned counsel for the Respondent for some time.

List the matter for further hearing on **15.02.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/vg